

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
STARRED QUESTION No. 62  
TO BE ANSWERED ON 26<sup>th</sup> July, 2024

**Revamped Pharmaceuticals Technology Upgradation Assistance Scheme**

**\*62 Shri Shyamkumar Daulat Barve:  
Shri Arvind Ganpat Sawant:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has implemented the Revamped Pharmaceuticals Technology Upgradation Assistance Scheme (RPTUAS) to upgrade the technological capabilities of the pharmaceutical industry in alignment with global standards;
- (b) if so, the details thereof;
- (c) whether the Government has taken note of certain comments of the Department of Pharmaceuticals (DoPs) against the reputation of small drugmakers;
- (d) if so, the details thereof along with the response of the Government on the alleged discrimination between the big pharma companies and medium and small drugmakers; and
- (e) the action taken/proposed to be taken by the Government to stop discrimination against the micro, small and medium enterprises while giving the benefits of RPTUAS?

**ANSWER**

**MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS  
(SHRI JAGAT PRAKASH NADDA)**

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(a) to (e): A statement is laid on the Table of the House.

**Statement referred to in reply to the LOK SABHA STARRED Q. NO. 62 (2<sup>nd</sup> POSITION) for answer on 26.07.2024 raised by Shri Shyamkumar Daulat Barve and Shri Arvind Ganpat Sawant regarding “Revamped Pharmaceuticals Technology Upgradation Assistance Scheme (RPTUAS)”**

Pharmaceutical Technology Upgradation Assistance Scheme (PTUAS) has been revised and renamed as ‘Revamped Pharmaceuticals Technology Upgradation Scheme’ (RPTUAS) on 11.03.2024 with a view to increase the uptake and to help the pharmaceutical industry align its production process with best global standards. The Department is implementing the RPTUAS sub scheme as a part of "Strengthening of Pharmaceuticals Industry (SPI)" Scheme.

The objective of the RPTUAS sub-scheme is to facilitate the existing Pharma Units to upgrade to Revised Schedule M and WHO-GMP standards. The intended beneficiaries would include existing pharmaceutical manufacturing units having turnover of less than Rs. 500 crore over the last three years.

Pharmaceutical units with following average turnover criteria for the last three years are eligible for incentive subject to a maximum of Rs. 1.00 crore as under:

- Turnover from Rs. 1.00 crore to less than Rs. 50.00 crore:- 20% of investment under eligible activities;
- Turnover from Rs. 50.00 crore to less than Rs. 250.00 crore:- 15% of investment under eligible activities;
- Turnover from Rs. 250.00 crore to less than Rs. 500.00 crore:- 10% of investment under eligible activities;

A complaint was received against an Assistant Section Officer (ASO) for sending an email to pharma associations using language that is not officially proper. Even though the communication was informal, a show-cause notice was issued to the concerned officer.

The officer has apologised for the same. Nevertheless, competent authority has rejected the reply and initiated departmental proceedings against the erring officer.

Under Revamped PTUAS Scheme, an application window has been opened w.e.f. 11.04.2024 and more than 100 applications have been received. Seven (07) applications have been approved and all the seven (07) approved applicants are MSMEs. The sanction/ approval letter have been issued to all approved applicants.

The purpose of SPI scheme is to make the MSMEs self-reliant and at par with global standards by supporting technological upgradation. The Department is committed to support MSMEs and aims to give maximum benefits under the RPTUAS sub-scheme.

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